

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 158
44/241-242/PB/2019

IN THE MATTER OF:

Mr. Rajesh Mittal

Vs.

M.M. Metacraft Pvt Ltd

.... Applicant/petitioner

.... Respondent

SECTION:

Under Section 241-242

Order delivered on 14.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

Mr. Alishan Naqvee, Mr. Md. Kamran, Ms.
Swet Shikha, Advs.

ORDER

List the matter on 02.03.2020.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)